

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1276/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: German Express Shipping Agency (India) Pvt.Ltd.
V/s.
Jain Irrigation Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.P. No. 1276/I&BC/NCLT/MB/MAH/2017

1. None present. Requisite Form is on record submitted on 02.08.2017.
2. The outstanding debt is 19,02,999/-. Registry to issue Notice intimating the
Next date of hearing. Adjourned to **12th September, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
09.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)